



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 22nd February, 2019.

SRO 123 .- In exercise of the powers conferred by sub-section (2) of section 1 of the Jammu and Kashmir Real Estate (Regulation and Development) Act, 2018 (Governor Act No. LIII of 2018), the Government hereby appoint the date of publication of the Act in the Government Gazette that is 16th of December, 2018 as the date on which the said Act shall be deemed to have come into force.

By order of the Government of Jammu and Kashmir.

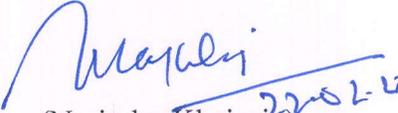
Sd/-

(Dheeraj Gupta) IAS
Principal Secretary to the Govt.
Housing & Urban Dev. Department
Dated: **22**.02.2019

No: HUD-02/2019/RERA

Copy to the:-

1. Secretary, Ministry of Housing and Urban Affairs, Government of India.
2. All Financial Commissioners.
3. Vice-Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
4. Director General of Police, J&K.
5. Transport Commissioner, J&K Government.
6. Principal Secretary to the Governor, J&K.
7. Chief Electoral Officer, J&K.
8. All Principal Secretaries to the Government.
9. Principal Resident Commissioner, J&K Government, New Delhi.
10. Chief Executive Officers, Jammu/Srinagar Metropolitan Region Development Authorities.
11. All Commissioners/Secretaries to the Government.
12. Divisional Commissioner, Jammu/Kashmir.
13. Inspector General of Police, Jammu/Kashmir Zone.
14. Deputy Commissioner, Jammu/Srinagar.
15. Chief Executive Officer(s), Jammu/Srinagar Smart City Limited.
16. Chief Executive Officer, Economic Reconstruction Agency.
17. Commissioner, JMC/SMC.
18. Director, ULB, Jammu/Kashmir.
19. Vice Chairman, JDA/SDA/LAWDA.
20. Managing Director, J&K Housing Board.
21. Chief Town Planner, Town Planning Organization, Jammu/Kashmir.
22. Chief Architect, J&K Architect Organization.
23. OsSD to Advisor (K)/ Advisor (G)/ Advisor (S)/ Advisor (KS).
24. General Manager, Ranbir Government Press, Jammu, for publication in the extra-ordinary/next issue of the Government Gazette.
25. Private Secretary to the Chief Secretary.
26. PS to the Principal Secretary, Housing and Urban Development Department.
27. Government Order File (w.2.s.c)
28. Master file/Stock file.


(Narinder Khajurra)

Additional Secretary to Govt.
Housing and Urban Dev. Department.